

**Rajasthan Government**  
**Law & Legal Affairs Department**

F.19(1)Nyay/2010

Jaipur, Dated:21.04.2014

**:: Order::**

On the recommendation of Rajasthan High Court, H.E. the Governor of State of Rajasthan is pleased to appoint the following 56 officers purely on ad-hoc basis as Additional District and Sessions Judge in the District Judge cadre under rule 15 of the Rajasthan Judicial Service Rules, 2010:-

S.No.	Name of officer Sarva Shri/Ms.:
1	SATISH KUMAR VYAS
2	DEEP CHANDRA JOSHI
3	MUKESH SRIVASTAVA
4	BHARAT BHUSHAN GUPTA
5	YOGENDRA SHARMA
6	SMT. INDU PAREEK
7	RATAN LAL MOOND
8	MAHESH KUMAR SHARMA
9	BUDHI PRAKASH CHHANGANI
10	ISHWARI LAL VERMA
11	GOPAL BIJORIWAL
12	MANOJ KUMAR SAHARIA
13	RAMA SHANKER VERMA
14	SATISH CHANDRA KAUSHIK
15	RAJ KUMAR SHARMA
16	VINOD KUMAR SONI
17	YOGESH KUMAR GUPTA
18	JITENDRA SINGH
19	GANESH KUMAR
20	MS. CHANDRA KALA JAIN
21	PREM CHAND SHARMA
22	MUKESH
23	DHIRENDRA SINGH RAJAWAT
24	MS. MANJU CHAUHAN
25	RAVI PRAKASH SHARMA
26	AJAY KUMAR BHOJAK
27	SAHAB RAM MOTYAR
28	HARI NARAIN SARASWAT
29	SURESH CHAND BANSAL
30	DAYA RAM GODARA
31	RAVINDRA KUMAR
32	ANIL KUMAR SHARMA
33	HARVINDER SINGH
34	KU. MUDITA BHARGAVA
35	ARUN KUMAR AGARWAL
36	KAILASH CHAND GUPTA
37	RAJENDRA KUMAR BANSAL
38	GIRISH AGARWAL
39	ROOP CHAND SUTHAR

S.No.	Name of officer Sarva Shri/Ms.:
40	SAHABUDDIN
41	GABRUDDIN
42	SITA RAM KHOWAL
43	AJAY KUMAR SHARMA-II
44	RATISH KUMAR GARG
45	HARI MOHAN GUPTA
46	RAJESH CHANDRA GUPTA
47	MAHENDRA KUMAR MEHTA
48	PREM PRAKASH GUPTA
49	RAJENDRA KUMAR SAINI
50	MAHENDRA KUMAR SINGHAL
51	SUSHIL KUMAR SHARMA
52	ANIL ARYA
53	RAMA KANT SHARMA
54	MAHENDRA SINGH
55	GAJENDRA PAL MOGHA
56	JAI PRAKASH NARAYAN PUROHIT

By Order of Governor

*sd.*

(Prakash Gupta)  
Principal Secretary to Govt.

Copy forwarded to the following for information and necessary action:-

1. A.C.S. to H.E. the Governor, Rajasthan Jaipur.
2. Secy. to to Hon'ble Chief Minister, Rajasthan Jaipur.
3. Chief Secretary, Government of Rajasthan Jaipur.
4. Accountant General, Rajasthan Jaipur.
5. Principal Secretary, DOP (A-1)
- ✓ 6. Registrar General, Rajasthan High Court, Jodhpur for issuing posting orders.
7. Registrar (Adm.), Rajasthan High Court, Jaipur Bench.
8. Director, Information and Public Relations Department, Rajasthan Jaipur.
9. Concerned 56 officers through Registrar General, Rajasthan High Court, Jodhpur.
10. Personal File of the officers concerned.
11. Guard File

*Rajinder Kumar*  
(Rajinder Kumar)  
Deputy Secretary to Govt.

21-04-2014

**Rajasthan Government  
Law & Legal Affairs Department**

F.19(1)Nyay/2010

Jaipur, Dated:21.04.2014

**:: Order::**

On the recommendation of Rajasthan High Court, H.E. the Governor of State of Rajasthan is pleased to appoint the following 64 officers purely on ad-hoc basis as Senior Civil Judge under rule 15 of the Rajasthan Judicial Service Rules, 2010:-

S.No.	Name of officer Sarva Shri/Smt./Ms./Dr.:
1	RAM AVTAR SONI
2	SHIV CHARAN MEENA
3	GAJENDRA SINGH TENGURIA
4	SHASHI GAJRANA
5	VAMEETA SINGH
6	RAJESH KUMAR DARIA
7	DIKSHA
8	SUNIL KUMAR GOYAL
9	KAUSHAL SINGH
10	NIHAL CHAND
11	SEEMA MEWARA
12	MANOJ KUMAR SONI
13	PUKHRAJ GEHLOT
14	BALWANT SINGH BHARI
15	SWATI SHARMA
16	MANOJ KUMAR GOYAL
17	GANPAT LAL VISHNOI
18	DEVENDRA SINGH BHATI
19	PAWAN KUMAR AGARWAL
20	KUNTAL JAIN
21	PRASHANT SHARMA
22	PRASHANT AGARWAL
23	PANKAJ BANSAL
24	REKHA VADHWA
25	ATAL SINGH CHAMPAWAT
26	RENU SRIVASTAVA
27	PRAMOD BANSAL
28	PRAVEEN KUMAR MISHRA
29	ASHISH DADHICH
30	LOKESH KUMAR SHARMA
31	SHALINI MAHARISHI
32	SWETA SHARMA-I
33	ASKA RAO
34	JAGAT SINGH PANWAR
35	SHAILESH JARIA
36	PURSHOTTAM LAL SAINI
37	HINA PARIHAR
38	SWETA SHARMA-II
39	SHARAD TANWAR

S.No.	Name of officer Sarva Shri/Smt./Ms./Dr.:
40	RAJENDRA CHOUDHARY
41	RAJPAL SINGH
42	NEELAM SHARMA
43	SAMENDRA SINGH SIKHARWAR
44	LALITA SHARMA
45	RENUKA SINGH HOODA
46	MADHU HISARIYA
47	SUSHMA PAREEK
48	RAINA SHARMA
49	RISHI KUMAR
50	VIJAY PRAKASH SONI
51	BHERU LAL CHANDEL
52	ARIF MOHD. KHAN CHAYAL
53	REKHA YADAV
54	PRADEEP KUMAR-II
55	SIDDHARTH DEEP
56	BHANU KUMAR
57	KULDEEP SUTRAKAR
58	VIRENDRA KUMAR MEENA
59	SARITA SWAMI
60	JAGDISH PRASAD MEENA
61	NARENDRA KUMAR
62	DINESH KUMAR GARHWAL
63	SURESH KUMAR-I
64	VINOD KUMAR VAZA

By Order of Governor

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(Prakash Gupta)

Principal Secretary to Govt.

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4. Accountant General, Rajasthan Jaipur.
5. Principal Secretary, DOP (A-1)
- ✓ 6. Registrar General, Rajasthan High Court, Jodhpur for issuing posting orders.
7. Registrar (Adm.), Rajasthan High Court, Jaipur Bench.
8. Director, Information and Public Relations Department, Rajasthan Jaipur.
9. Concerned 64 officers through Registrar General, Rajasthan High Court, Jodhpur.
10. Personal File of the officers concerned.
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*Rajinder Kumar*  
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Deputy Secretary to Govt.

21-04-2014